

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2489  
TO BE ANSWERED ON 08.08.2018**

**ACHIEVEMENTS MADE UNDER SHRAMEV JAYATE PROGRAMME**

**†2489. SHRI PRABHAT JHA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether a Shramev Jayate Programme was introduced by Central Government on 16 October, 2014 aiming to streamline skill development of large number of youths so that India may get an opportunity to fulfil the global requirement of skilled workers in forthcoming years;**
- (b) if so, the details thereof;**
- (c) whether the achievements made so far under Shramev Jayate Programme are in accordance with the target; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): Pandit Deen Dayal Upadhyay Shramev Jayate Karyakram was held on 16<sup>th</sup> October, 2014 wherein a series of initiatives were announced by Government of India for increasing productivity and employment, enabling the ease of compliance of procedures, labour welfare and social security along with industrial development. No physical and financial targets were fixed for achievement under the above programme. This programme was not primarily aimed at streamlining skill development to fulfil global requirement of skilled workers.**

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**The initiatives under the Shramev Jayate Karyakram include (i) launch of Shram Suvidha Portal in central sphere for ease of compliance and self-certification (ii) Introduction of transparent labour inspection scheme in central sphere for random selection of units for inspection (iii) Portability through Universal Account Number (UAN) for Employees Provident Fund (iv) Effective implementation of revamped Rashtiya Swasthya Bima Yojana (RSBY) for the labour in unorganized sector (v) Apprentice Protsahan Yojana (vi) Recognition of Prior Learning (RPL) of construction workers (vii) Training on modern construction techniques with certification by NCVT in consultation with construction companies (viii) Vocational Rehabilitation centres for Handicapped (ix) Showcasing and felicitating ITI Graduates as National Brand Ambassadors of Vocational Training (x) FLEXI MoUs with industries (xi) Skill Awardees. The progress so far made under some of above initiatives is as under:-**

**The Shram Suvidha Portal caters to four major organisations under the Ministry of Labour and Employment viz. (i) Office of Chief Labour Commissioner (Central), (ii) Directorate General of Mines Safety (iii) Employees' Provident Fund Organization and (iv) Employees' State Insurance Corporation. Portal provides online registration of allotment of Unique Labour Identification Number (LIN) to establishments. Labour Inspections in Central Sphere are conducted in a transparent and accountable manner. The inspections are generated randomly based on predetermined criteria. Mandatory, emergency and complaint based inspections are conducted through Shram Suvidha Portal specifically created for the purpose with mandatory uploading of inspection report within 72 hours. The progress of registration, inspection and filing of return are updated on real time basis in the Shram Suvidha Portal.**

**Since its launch, Universal Account Number (UAN) to the EPF subscribers for ensuring portability of PF benefits have been provided 13.61 lakhs subscribers working in 9.38 lakhs establishments as on 2.8.2018.**

**To give more specific attention to Skill Development, Government has formed new Ministry of Skill Development and Entrepreneurship in November 2014 and since then they have formulated various skill development initiatives for imparting employable skill to the growing workforce in the country. The Ministry of Skill Development and Entrepreneurship under the objective of “Skill India” has launched flagship scheme “Pradhan Mantri Kaushal Vikas Yojana” for implementation through National Skill Development Corporation, established Model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) for imparting skill training in each district of the country, revamped National Apprenticeship Promotion Scheme and enrolled workers from 34 informal sectors under the programme of recognition of prior learning.**

**A Memorandum of Cooperation was signed between India and Japan for Technical Intern Training Program (TITP) in October, 2017. Under the agreement the Candidates will be given on-the-job training in Japanese companies for a period up to 3 to 5 years. After completion of the Technical Intern Training Programme, the trainees are expected to return to their home countries (India).**

**Government has launched the India International Skill Centres (IISC) program on pilot basis. There are 14 operational centres at IISC catering to the sectors of Construction, Healthcare, Retail, Tourism and Hospitality, Security, Domestic worker, Automobile and Capital Goods. The centres are located in various locations spanning the states of Uttar Pradesh, Telangana, Kerela, Jharkhand, Rajasthan, West Bengal, Bihar and Gujarat.**

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